

6 March 1990;

(b) if so, the details thereof and the loss suffered by Government as a result of these irregularities; and

(c) the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). Efforts are being made to collect necessary details.

Losses in Uttar Pradesh Warehousing Corporation

10124. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Uttar Pradesh Warehousing Corporation is suffering losses due to the monopoly of the Food Corporation of India, as reported in *Amar Ujala* (Bareilly Edition) of 9 March, 1990;

(b) if so, the details thereof?

(c) the steps taken to avoid these losses; and

(d) whether warehouses used their full capacity and if not the percentage of utilised capacity and the loss suffered as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No, Sir.

(b) and (c). Does not arise.

(D) ACCORDING TO INFORMATION AVAILABLE, THE CAPACITY UTILISATION OF U.P. STATE WAREHOUSING CORPORATION DURING 1985-86 TO 1987-88 WAS

MORE THAN 98%. It fell to 79% during 1988-89 due to drought. According to available reports the Corporation earned profits in 1985-86 to 1987-88 and expected to earn profits in 1988-89 also.

[English]

Report of Committee on Charter Trawlers

10125. SHRI K. PRADHANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Committee on charter fishing trawlers has submitted its report;

(b) if not, the reasons for delay in submitting the report; and

(c) the time by which the report is likely to be submitted?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Information on the subject has to be collected from several agencies from various countries.

(c) The report is likely to be submitted within a period of three months.

Operation on a Child in AIIMS, New Delhi

10126. SHRI DILEEP SINGH BHURIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an operation was performed on 6 March, 1990 by the All India Institute of Medical Sciences, New Delhi, on a four month old female child and the baby's left lung was removed thinking it to be infected;